



**Bihar State Legal Services Authority,**  
**Budh Marg, Patna-1**

**Notice**

Bihar State Legal Services Authority is running Legal Aid Establishment namely “Nyaya Samadhan”. The aim of “Nyaya Samadhan” is to provide free legal aid/advice to needy public and further spreading awareness providing information about the schemes of National Legal Services Authority/Central Government Schemes/Bihar Government Schemes. Apart from it, “Nyaya Samadhan” provides information with regard to current status of the Court Cases and undertakes the task of contacting the prisoners in jail through Video Conferencing and provide them free Legal Advice.

**Those Advocates who are computer friendly having 03 years experience and are willing to empanel at “Nyaya Samadhan” under Bihar State Legal Services Authority may apply online on the link given below. Their empanelment at “Nyaya Samadhan” will be for 03 Years only. The Honorarium of Panel Advocates will be Rs.500/- per day on roster basis. Their selection will be based on the interview conducted by the selection committee of Bihar State Legal Services Authority. Preference will be given to those Advocates whose home district is Patna.**

**Online Application will start from:- 01.05.2024 from 10.00 A.M.**

**Online Submission of Application will close: - 10.05.2024 at 05.00 P.M.**

**Link for online Submission of Application:-**

<https://patnahighcourt.gov.in/bslsa/Exam/PANELLAWYER/DefaultPanelLawyer.aspx>

For any further updates, you are advised to visit the website of Bihar State Legal Services Authority on regular basis.

For any further queries, you may email on “[bslsa\\_87@yahoo.co.in](mailto:bslsa_87@yahoo.co.in)”

Sd/-  
(Member Secretary)  
BSLSA, Patna